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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/688/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : SUNFLAG IRON AND STEEL CO. LTD  
NAME OF THE RESPONDENT(S) : EL FORGE LTD  
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. AR PRADEEP  
AKILA

COUNSEL FOR  
RESPONDENT



2. KALIANNAN.A

Counsel for Applicant

ORDER

PCS representing the Applicant present. Counsel for the Corporate Debtor present and submitted that a proposal has been given to the Applicant. Applicant is directed to give response to the proposal given by the Corporate Debtor before next date of hearing. In case the proposal given by the Corporate Debtor is acceptable, the same shall be communicated to the Corporate Debtor. If it happens, then the Corporate Debtor shall file schedule for payment and bring one DD to show his bona-fide on next date of hearing. Put up on **19.01.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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